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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 9562 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Satya Nath Sarma,
Presiding Officer, STAT, Assam &
Member, MACT No.-1,
Kamrup, Guwahati

Dated Guwahati, the 19th September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. MACT/2346/23, dated 12.09.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2025, to travel to Pahalgam (Srinagar) via Jammu in the Union territory of Jammu & Kashmir from LGB Airport, Guwahati, along with your wife, daughter and son, w.e.f. 20.10.2023 to 30.10.2023, by the shortest possible route, as per existing Rules.

Further, you have been allowed to draw advance T.A. towards your proposed LTC.

Thanking you,

Yours faithfully,

SDF

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9562-9565 /A.
Copy to:-

Dated 19th September, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

16/9/23
REGISTRAR(VIGILANCE)

16.09.2023